

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2415
ANSWERED ON:15.12.2004
POINT PROGRAMME FOR I.T.
Chandrappan Shri C.K.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

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- (a) whether the Government has announced a 10 point programme for the development of I.T in the country;
- (b) if so, the details thereof;
- (c) whether every State is expected to set up its own broad band network through its own electronic infrastructure;
- (d) if so, the details thereof including the cost;
- (e) whether the union Government proposes to extend financial support to Kerala for the purpose; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR.SHAKEEL AHMAD)

(a) and (b): Govt. has announced following areas in Information Technology as of extreme importance to India for bringing about an all round economic development:

- (i) Convergence of technologies
- (ii) E-governance
- (iii) Broadband connectivity
- (iv) Next generation mobile wireless technologies
- (v) National Internet Exchange and Indian Domain Name
- (vi) Migration to New Internet Protocol IVP-6
- (vii) Security and Digital Signature
- (viii) Media Lab Asia
- (ix) Language computing
- (x) Outsourcing skilled manpower and R&D thrust

(c) and (d): DIT has recently announced policy guidelines which aims at providing support to State Governments to establish State J Wide Area Networks (SWANs) from the State Headquarters up to the J block level with a minimum bandwidth capacity of 2 Mbps. These networks would be connected to NICNET through appropriate interfaces. The policy guidelines are given at Annexure I). The main criterion for funding under the above guidelines are listed below:

- i. For the State to be eligible for funding under the policy, it should have undertaken implementation of three major State wide e-Governance projects that require such connectivity. At least one of these projects should have been completely rolled out over the entire State.
- ii. As per the policy, Department of Information Technology will meet the capital and operational costs of the network over a period of 5 years. The respective States will have to bear Bandwidth/Transponder access cost required for the network, Physical Site and all other related recurring costs.
- iii. State may opt to implement the SWAN either through National Informatics Centre or through any other agency selected by the State.
- iv. State Government would adhere to the Guidelines for Security, Standardisation, Interoperability and Interconnect requirements

between NICNET and SWAN.

(e) and (f): DIT has recently received a proposal for financial support of Rs. 78.7 0crore.s for establishing State Wide Area Network in the State of Kerala.